

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD**

(MP) CP 13 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE INDORE BENCH AT  
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2020**

Name of the Company: Dr.Sobhagyamal Jain & Ors  
V/s  
Sobhagya Hospital & Research Centre Pvt Ltd  
& Ors

Section: 213,241-242 Co.Act,2013

**ORDER**  
**(Through video conferencing)**

Learned PCS Pratik Tripathi appeared for the Petitioner.

Issue notice to the Respondent.

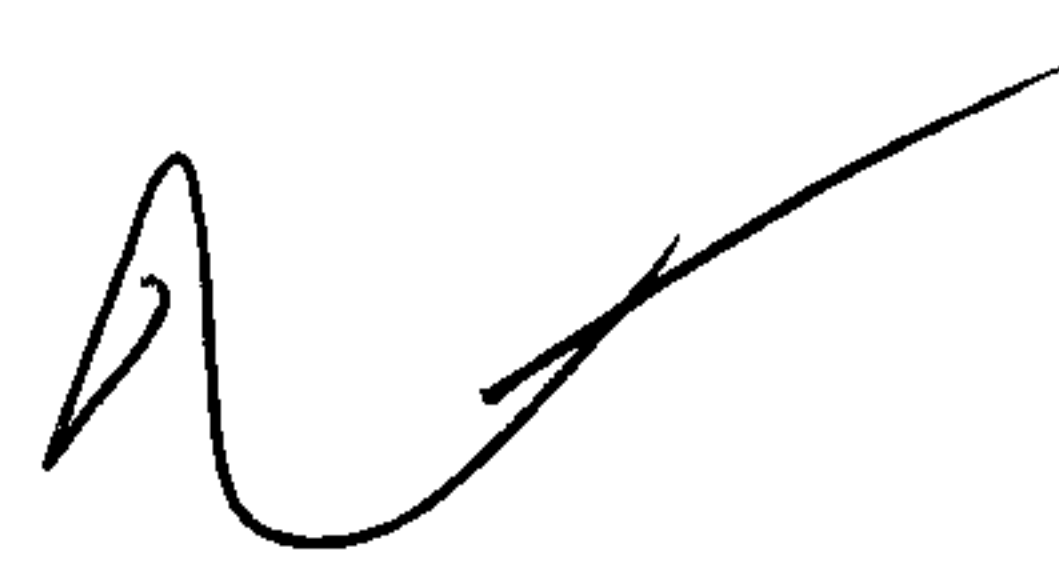
We direct the Petitioner to serve notice to the Respondent and file affidavit within seven days.

Considering the fact that parties are already litigating before this Bench in some other proceeding and it also appears that dispute was settled at the level of Hon'ble Supreme Court. This Bench is not in position to pass any interim order at this stage until respondents are heard. Hence, prayer for interim order is rejected at this stage.

Matter to appear for further consideration on 07.08.2020

  
**(VIRENDRA KUMAR GUPTA)**  
**MEMBER (TECHNICAL)**

Dated this the 19th day of June, 2020.

  
**(MADAN B GOSAVI)**  
**MEMBER (JUDICIAL)**